

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 26.04.2024

COURT OF REGISTRAR

(HYBRID MODE)

11:30 A.M.

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For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 2935 of 2024 in Comp. App. (AT) (Ins) No. ___ of 2024	Worldfa Exports Pvt. Ltd. (SRA) through its Authorized Representative Sahil Gupta Vs. Vivek Raheja & Anr.	Hemant Sharma
2.	I.A. No. 2940 of 2024 in Comp. App. (AT) (Ins) No. ___ of 2024	Anup Kumar Singh, Chairman of the Monitoring Committee, & the Erstwhile RP of E.R Textile Ltd. Vs. Annapoorani Textiles Pvt. Ltd.	Vikramarth S. Chand
3.	I.A. No. 2941 of 2024 in Comp. App. (AT) (Ins) No. ___ of 2024	Pankaj Udeshi, Member of The Suspended Board of Directors of Supreme Innovative Building Projects Pvt. Ltd. Vs. SREI Equipment Finance Ltd. & Anr.	Jayashree Shukla Dasgupta
4.	I.A. No. 2943 of 2024 in Comp. App. (AT) (Ins) No. ___ of 2024	Shyam Mohanlal Khandelwal, Member of The Suspended Board of Directors of Supreme Star Villa Pvt. Ltd. Vs. SREI Equipment Finance Ltd. & Anr.	Jayashree Shukla Dasgupta
5.	I.A. No. 2944 of 2024 in Comp. App. (AT) (Ins) No. ___ of 2024	Yashwant Lalchand Sangla Suspended Director of Linkson International Ltd. & Ors. Vs. Manish Baldeva Liquidator of Linkson International Ltd. & Ors.	Devanshi Sethi

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- 1. Notice Board**
- 2. Website: www.nclat.nic.in**

By order
-sd/-
Assistant Registrar